

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:74
ANSWERED ON:19.03.2012
EU -INDIA TRADE SUMMIT
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the European Union (EU)- India Summit was held recently;
- (b) if so, the details thereof; and
- (c) India`s stand on non-trade issues and public procurement alongwith the response of EU in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 74 FOR ANSWER ON 19TH MARCH 2012 REGARDING "EU-INDIA TRADE SUMMIT "

(a) & (b). The 12th India EU Summit was held on 10th February, 2012 at New Delhi. A number of bilateral, regional and multilateral issues of mutual interest were discussed during the summit.

(c) India is of the view that non-trade and trade issues should not be mixed. Non-trade issues are best discussed in specified international and multilateral bodies of which India is a responsible member.

Insofar as public procurement is concerned, again our position is well articulated. India became an observer to the Plurilateral Agreement on Government Procurement (GPA) in 2010 in the World Trade Organisation. It is not a member of the GPA and has not taken on market access commitments. India, however, has a dynamic GP regime and policy in this area is evolving.